

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s.
M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mahesh H. Chandanshi	Adv. for Respondent	
2.	Rishabh Jogani	Adv. for Petitioner	

ORDER

T.C.P. No. 83/397-398/CLB/MB/MAH/2010

1. The Learned Counsel of both the sides are present and again reiterated that "Settlement" is in progress. From the side of the Respondents, it is intimated that one of the party is out of Country and expected to be back soon.
2. Both the parties prayed for adjournment. Granted.
3. By consent adjourned to **10.07.2017**.

sd/-

M.K. Shrawat
Member (Judicial)

Dated: **21.04.2017**